

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2211
ANSWERED ON:27.03.2012
EMPLOYEES ON CONTRACT BASIS IN DMRC
Kumar Shri Vishwa Mohan

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the number of employees engaged by the Delhi Metro Rail Corporation (DMRC) on contract basis, category-wise;
- (b) the details of the policy for engaging them on contract basis in the Metro Rail Corporation when the service provided by them is on a regular and long term basis;
- (c) whether the employees engaged by the Delhi Metro Rail Corporation (DMRC) through contracts are being provided all the facilities like adequate wages, insurance cover etc;
- (d) if so, the details thereof and if not, the reasons therefor;
- (e) whether the Government/DMRC has received any complaints regarding exploitation of such contract employees; and
- (f) if so, the details thereof for the last three years and the current year alongwith the corrective action taken thereon?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

(a): 144 number of employee have been engaged by the Delhi Metro Rail Corporation Ltd. (DMRC) on contract basis, category wise as follows:-

S.No.	Category	Number of Employees
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1	Assistant	10
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2	Assistant Manager	11
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3	Supervisor	104
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4	Senior Supervisor	1
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5	Deputy General Manager	1
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6	Head of Department	3
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Total 144

(b): DMRC has informed that with a view to meet the huge requirement of manpower during the construction phase, it had employed some staff & executives on 3 year contract for Phase-II. Once the construction phase is over, the huge work force will not be required. Therefore, the engagement of contractual staff has been done on tenure basis during Phase-II also.

(c)&(d): The employees engaged by the DMRC on contract basis for Phase-II were initially taken on a fixed lump sum salary. On completion of three years service and after screening, most of them have been granted the regular pay scales on long term contract of 5 years for Phase III along with all facilities as applicable to a regular employee of DMRC. They are eligible for accident / life insurance and are covered under the DMRC's medical policy also. Some fresh employees for Phase-III have also been engaged on a long term contract of 5 years in regular pay scale with most facilities as available to regular employee of DMRC.

(e): DMRC has informed that no complaint has been received regarding exploitation of such contract employees.

(f): Does not arise.